

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 20/11/2017

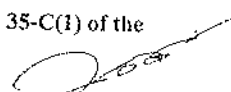
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71433-71435/2017-SM[BR] dated 13/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1988/2008	PAHARPUR COOLING TOWER LTD. PLOT NO. 9, SITE IV, INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD.
2	E/1989/2008	PAHARPUR PLASTICS PLOT NO. 10, SITE IV, INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD.
3	E/1990/2008	UNISPANNERS PVT. LTD. PLOT NO. 9, SITE IV, INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD.

Name and Address of Respondent

4	-C.C.E. MEERUT I Excise Chowk, University Road, Mangal Pandey Nagar, Meerut - 250005.
5	-C.C.E. MEERUT I Excise Chowk, University Road, Mangal Pandey Nagar, Meerut - 250005.
6	-C.C.E. MEERUT I Excise Chowk, University Road, Mangal Pandey Nagar, Meerut - 250005.

Other Appellants and Respondents as per Annexure

Copy To

7 Bar Association, CESTAT, Allahabad

8 Director Publications, Customs, Excise. I.P. Estate, Delhi

9 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

10 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

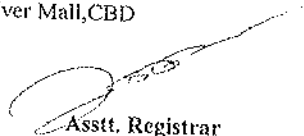
- 11 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 12 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 13 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 14 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 15 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 16 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

17 C.D.R.

18 Office Copy

19 Second Folder Copy

20 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Ex.Appeal Nos.1988-1990/08

Arising out of O/A Nos.111-113-CE/GZB/2008 dated 29.05.2008 passed by
Commr. (Appeals) of Central Excise, Customs & Service Tax, Meerut I

M/s Paharpur Cooling Tower Ltd.
M/s Paharpur Plastics
M/s Unispanners Pvt. Ltd.

...APPELLANT(S)

VERSUS

Commr. of Central Excise, Meerut I

RESPONDENT (S)

APPEARANCE

None for the Appellant (s)
Md. Altaf, Asstt. Commissioner (A.R.) for the Revenue

CORAM:

MRS. ARCHANA WADHWA, HON'BLE JUDICIAL MEMBER

DATE OF HEARING/DATE OF DECISION : 13. 11. 2017

Final ORDER NO. 71433-71435/2017

Per Mrs.Archana Wadhwa :

On matter being called, neither anybody appeared nor is there any adjournment request in spite of notice of hearing having been given to them well in advance.

2. I also find that the matter has been repeatedly coming up on Board and the appellants were un-represented on all the dates. It seems that the appellants are not interested in pursuing the appeals. Accordingly, the same are dismissed for non-prosecution.

Dictated and pronounced in the open Court

Sd/-

(Archana Wadhwa)
Member(Judicial)

mm

सहायक पंजीकार/Certified True Copy

11/12/17
सहायक पंजीकार/Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण(C.E.S.T.A.T.)
38, एन.जी.मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001



